GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1361 TO BE ANSWERRED ON 03.03.2016

UPLIFTMENT OF BPL PEOPLE

1361. SHRI RABINDRA KUMAR JENA: SHRI VINOD KUMAR SONKAR: SHRI LAKHAN LAL SAHU: SHRI GOPAL SHETTY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total number of persons living below poverty line and above poverty line in the country as per the latest census, State/UT-wise;
- (b) whether the number of persons living below poverty line has increased during the last three years and the current year, if so, the details thereof, State/UT-wise;
- (c) whether the current methodology is posing difficulty in determining the actual number of persons living below poverty line, if so, the details thereof;
- (d) the details of various rural schemes being implemented by the Government for upliftment of BPL people across the country, State/UT-wise including Maharashtra;
- (e) whether the Government has observed certain irregularities in the distribution of ration cards, BPL cards and the preparation of BPL beneficiary lists in the country, if so, the details thereof including the number of such cases reported/detected during the last three years and the current year, State/UT-wise; and
- (f) the details of remedial measures taken/proposed to be taken by the Government alongwith target/timeline fixed and achievements made thereunder during the said period?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): As per the latest available estimates of poverty by the erstwhile Planning Commission, the rural poverty ratio in the country was 41.8% in 2004-05 and was 25.7% in 2011-12 On July 3, 2015 Government released on line the provisional data from the Socio Economic and Caste Census (SECC) 2011 for Rural India. The Report of the SECC 2011 is available on http://secc.gov.in. It provides data on households regarding various aspects of their socio-economic status — housing, land-holding/landlessness, educational status, status of women, the differently able, occupation, possession of assets, SC/ST households, incomes, etc. SECC data captures respondent based disclosures on socio economic status of 17.96 crore rural households and thus allows automatic exclusion of 7.06 crore (39.37%) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore lakh (0.91%) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.51%) of rural households on the basis of seven criteria. State/UT—wise percentage of rural households admitting incidence of 1-7 deprivation parameters is given at **Annexure**.

(d) to (f): With the objective to bring about overall improvement in the quality of life in rural areas across the country, the Ministry of Rural Developmentis implementing various rural development programmes in rural areas of the country, namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), PradhanMantri Gram SadakYojana (PMGSY), National Rural Livelihood Mission (NRLM), renamed as DeenDayalAntyodayaYojana - National Rural Livelihood Mission (DAYNRLM), Indira AwaasYojana (IAY) and Integrated Watershed Management Programme (IWMP). To avoid exclusion and inclusion errors, Ministry of Rural Development has decided to use the SECC 2011 household data relating to multi-dimensionality of poverty for implementing the scheme.

Annexure.

Annex referred to in reply to part (a) to (c) of LokSabhaUnstarred Question No-1361 for answer on 3.03.2016

The percentage of Rural Households facing multiple Deprivation parameter

	Code with States/ UTs Name	Total Households	% of Rural Households facing multiple Deprivation parameter : State/ UT wise						
Sr. No.			Exactly 1	Exactly 2	Exactly 3	Exactly 4	Exactly 5	Exactly 6	Exactly 7
1	2	3	4	5	6	7	8	9	10
1	A & N ISLANDS	68481	17.20%	4.74%	1.16%	0.21%	0.02%	0.00%	0.00%
2	ANDHRA PRADESH	9344157	20.80%	18.30%	8.88%	2.83%	0.70%	0.09%	0.00%
3	ARUNACHAL PRADESH	201510	14.60%	14.49%	5.65%	1.12%	0.27%	0.04%	0.00%
4	ASSAM	5743835	26.91%	16.98%	5.28%	0.98%	0.20%	0.02%	0.00%
5	BIHAR	17829066	21.63%	21.48%	13.23%	3.91%	0.64%	0.10%	0.00%
6	CHANDIGARH	15657	14.40%	7.95%	2.46%	0.25%	0.01%	0.00%	0.00%
7	CHHATTISGARH	4539617	22.17%	24.47%	14.67%	6.23%	1.94%	0.51%	0.03%
8	DADRA & NAGAR HAVELI	45352	21.16%	22.57%	9.55%	2.25%	0.36%	0.06%	0.00%
9	DAMAN AND DIU	31795	14.44%	4.33%	0.89%	0.18%	0.01%	0.00%	0.00%
10	GOA	220731	6.11%	2.97%	1.22%	0.41%	0.08%	0.00%	0.00%
11	GUJARAT	6920473	18.54%	15.36%	6.71%	1.78%	0.43%	0.07%	0.00%
12	HARYANA	2969509	11.56%	13.06%	7.19%	1.46%	0.27%	0.04%	0.00%
13	HIMACHAL PRADESH	1263500	12.42%	5.46%	1.99%	0.58%	0.10%	0.01%	0.00%
14	JAMMU & KASHMIR	1601606	19.33%	12.29%	4.01%	0.83%	0.13%	0.02%	0.00%
15	JHARKHAND	5044234	23.34%	18.67%	8.38%	2.42%	0.50%	0.08%	0.00%
16	KARNATAKA	8048664	17.24%	11.35%	4.84%	1.42%	0.34%	0.05%	0.00%
17	KERALA	6319215	14.28%	6.75%	1.65%	0.45%	0.11%	0.01%	0.00%
18	LAKSHADWEEP	10929	7.80%	4.07%	1.10%	0.23%	0.09%	0.02%	0.00%
19	MADHYA PRADESH	11288946	16.12%	20.08%	15.20%	6.63%	1.37%	0.35%	0.03%
20	MAHARASHTRA	13736107	18.42%	14.20%	7.52%	2.88%	0.66%	0.12%	0.01%
21	MANIPUR	448163	35.62%	14.32%	2.25%	0.50%	0.10%	0.01%	0.00%
22	MEGHALAYA	485897	24.11%	27.79%	12.09%	2.88%	0.48%	0.05%	0.00%
23	MIZORAM	111626	31.70%	19.39%	7.12%	1.19%	0.16%	0.01%	0.00%
24	NAGALAND	284310	37.85%	19.99%	4.71%	1.32%	0.27%	0.03%	0.00%
25	NCT OF DELHI	1051097	5.65%	2.26%	0.54%	0.07%	0.01%	0.00%	0.00%
26	ODISHA	8622572	22.68%	22.64%	13.85%	5.23%	1.31%	0.30%	0.02%
27	PUDUCHERRY	115249	14.27%	11.14%	6.32%	2.43%	0.70%	0.14%	0.00%
28	PUNJAB	3269467	4.66%	9.15%	7.92%	1.74%	0.28%	0.05%	0.00%
29	RAJASTHAN	10223073	16.57%	16.97%	11.91%	4.13%	0.75%	0.17%	0.02%
30	SIKKIM	88723	23.88%	10.27%	2.86%	0.59%	0.11%	0.01%	0.00%
31	TAMILNADU	10088119	16.59%	15.92%	8.93%	3.67%	1.28%	0.24%	0.01%
32	TELANGANA	5643187	13.78%	13.71%	7.38%	2.35%	0.56%	0.07%	0.00%
33	TRIPURA	693469	25.56%	17.49%	6.51%	1.83%	0.38%	0.07%	0.00%
34	UTTAR PRADESH	26015544	17.09%	13.88%	6.67%	1.86%	0.34%	0.06%	0.00%
35	UTTARAKHAND	1479742	14.44%	9.50%	4.09%	0.85%	0.15%	0.02%	0.00%
36	WEST BENGAL	15756750	23.52%	22.60%	12.76%	4.15%	0.66%	0.13%	0.01%
	Total	179620372	18.73%	16.71%	9.22%	3.07%	0.66%	0.13%	0.01%